

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date :12.9.2022**

**Misc. Application No.361 of 2022  
And  
Appeal No.117 of 2022**

Ajoy Sankar Sanyal ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhishek Khare, Advocate with Mr. Dhruwin Timbadia, Advocate i/b. Khare Legal Chambers for the Respondent.

Order:

1. Adjourned on the request of the appellant. List on 21<sup>st</sup> October, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also

available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

12.9.2022  
RHN